

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
**LOK SABHA**

**UNSTARRED QUESTION NO.2904**  
TO BE ANSWERED ON THE 2<sup>ND</sup> DECEMBER, 2016

**ARMED FORCES TRIBUNAL**

2904. SHRI V. ELUMALAI:

Will the Minister of DEFENCE j{k k ea=h  
be pleased to state:

- (a) whether the Government has established the Armed Forces Tribunal (AFT) for the adjudication or trial of disputes and complaints of defence personnel;
- (b) if so, the details thereof;
- (c) whether various posts in Armed Forces Tribunal are lying vacant for a long time;
- (d) if so, the details thereof; and
- (e) if so, the corrective measures taken by the Government in this regard?

**A N S W E R**

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE  
रक्षा राज्य मंत्री

(DR. SUBHASH BHAMRE)  
(डा. सुभाष भामरे)

(a) **Yes, Sir.**

(b) **The Armed Forces Tribunal was constituted under the Armed Forces Tribunal Act, 2007 provides for the adjudication or trial by Tribunal of disputes and complaints with respect to commission, appointments, enrolment and conditions of service in respect of persons subject to the Army Act, 1950, the Navy Act, 1957 and the Air Force Act, 1950 and also provides for appeals arising out of orders, findings or sentences of courts-martial held under the said Acts and for matters connected therewith or**

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incidental thereto. The Armed Forces Tribunal has its Principal Bench at Delhi and ten Regional Benches at Jaipur, Chandigarh, Lucknow, Guwahati, Kolkata, Chennai, Kochi, Mumbai, Jabalpur and Srinagar (Jammu).

**(c) & (d):** Post of Chairperson, AFT and eleven posts of Members (Judicial and Administrative) are vacant. Apart from this, 226 posts of Group of 'A', 'B' and 'C' are also vacant in the Armed Forces Tribunal (AFT).

**(e)** Action for filling up of vacancies of Armed Forces Tribunal is a continuous process. This Ministry has taken action for filling up of vacancies of Chairperson as well as Members of Armed Forces Tribunal. As regards remaining posts in Group 'A', 'B' and 'C', Principal Bench of the Armed Forces Tribunal takes action to fill up the posts as and when they fall vacant by circulating / advertising the vacancies in News paper / uploading on websites of Armed Forces Tribunal.

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